INDEX

TO

LOK SABHA DEBATES

FIFTH SERIES

Volumes XXXV to XL

TENTH SESSION OF FIFTH LOK SABHA

February 18 to May 10, 1974
Magha 29, 1895 to Vaisakha 20, 1896 (Saka)

LOK SABHA SECRETARIAT
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HOW TO USE THE INDEX

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Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below :

A.M.	Adjournment Motion
B. O. H.	Business of the House
C. A.	Calling attention to Matter of Urgent Public Importance
Consid	Consideration Stage of a Bill
Consid. Cl	Consideration of the Clauses of a Bill
D.G.	Demands for Grants
D. E. G.	Demands for Excess Grants.
D.E.G. (R.)	Demands for Excess Grants (Railways)
D.S.G.	Demands for Supplementary Grants
D.S.G. (R.)	Demands for Supplementary Grants (Railways)
Dis.	Discussion

H. A. H. Dis.	Half-an-Hour Discussion
Int.	Introduction Stage of a Bill
L. S.	Lok Sahba
M.	Motion
Q.P.	Question of Privilege
Pet.	Petitions
R. S.	Rajya Sabha
Res.	Resolution
St.	Statement.

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Consid. (XXXIX—4-5-74), 11—117, (30-4-74), 274—349, (2-5-74), 229—79, (3-5-74), 278—309.

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